

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 401(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: Aude Priya Donatelle Wacziarg EP Engel &Anr.
Vs Neemrana Hotels Pvt. Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 241-242

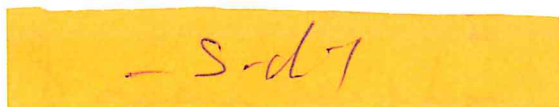
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Ashish Dholakia, Mr. Jayant Mehta, Mr. Rohan
Chawla, Mr. Sajal Jain and Ms. Nidhi Mohan Parashar
Advocates

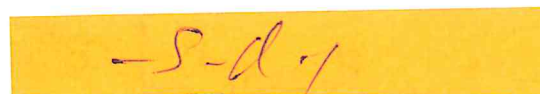
For the Respondent: Mr. Vivek Malik, Advocate for R-1 Company
Mr. Sudhir Makkar, Sr. Advocate with
Mr. K. Datta and Mr. Shantanu Parashar, Advocates

ORDER

Re-notify this case with the connected matter CP 348/2017 on 5th
March, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**